No.A-12023/02/2014-Ad.IV Government of India Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhawan, New Delhi-110001

Dated the 27 October, 2015

Office Memorandum

Sub: Filling up of 1(one) post each of Registrar in the National Company Law Tribunal (NCLT) and the National Company Law Appellate Tribunal (NCLAT).

Applications are invited to fill up, on deputation basis, the following posts in the National Company Law Tribunal (NCLT) and National Company Law Appellate Tribunal (NCLAT) to be constituted under Section 408 and 410 respectively of the Companies Act, 2013.

S.No.	Name of post	No. of posts	Pay Band &Grade Pay	
1	Registrar, National Company Law Tribunal (NCLT)	1	Rs.37400-67000, GP Rs.10000/-	
2	Registrar, National Company Law Appellate Tribunal (NCLAT)	1	Rs.37400-67000, GP Rs.10000/-	

- The selected candidates will be required to serve in the NCLT/NCLAT Bench to be established at Delhi.
- The details of the posts, along with eligibility criteria, educational qualification/experience etc. required for each category of posts are given in the enclosed Annexure I.
- 4. The period of appointment, on deputation, will be for a period of 1 year and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, in this regard as amended from time to time.
- Maximum age limit for appointment on deputation is 56 years.
- Application in duplicate, in the prescribed proforma (Annexure II) complete in all respect may be sent to Shri Navneet Chouhan, Director, Ministry

of Corporate Affairs, Room No. 530, 5th Floor, "A' Wing, Shastri Bhawan, New Delhi through proper channel by 10.12.2015.

- The prescribed proforma for the application may also be downloaded from the Ministry's website at www.mca.gov.in, www.clb.nic.in and www.persmin.nic.in.
- This may be given wide publicity.

Enclosed: (10 Pages)

(Ashutosh Anand)
Under Secretary to the Govt. of India
Tele. No. 23389782

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To

- Registrar of Supreme Court of India, New Delhi.
- 2. Registrar Generals of all High Courts.
- Secretaries to Government of India, All Ministries/Departments of the Government of India.
- All Chief Secretaries to the State Governments/Union Territories.
- Director General of Corporate Affairs, New Delhi.
- All RDs/RoC-cum-OLs/RoCs/OLs, Ministry of Corporate Affairs.
- Secretary, Company Law Board, Paryavaran Bhawan, New Delhi with the request to upload the vacancy circular on CLB's website.
- 8. Director, Serious Fraud Investigation Office, Paryavaran Bhawan, New
- Secretary, Competition Commission of India, MCA, New Delhi.
- 10. Registrar, Competition Commission Appellate Tribunal, New Delhi.
- All officers of Ministry of Corporate Affairs at Shastri Bhawan, New Delhi.
- E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.
- Technical Director, NIC, DoPT, Room No. 11/A, North Block, New Delhi for posting on the DoP&T's website [reference DoP&T's OM no. 28/1/2007-EO(SM.II) dated 23.02.2010]
- Guard File

DETAILS OF POSTS OF REGISTRAR IN NCLT AND NCLAT TO BE FILLED ON DEPUTATION BASIS

			۲	S.No.
			Registrar, NCLAT	Name of Posts
			1	No. of Posts
			Rs.37400-67000	Pay Band
			Rs.10000	Grade Pay
(iii) with three years' regular service in the grade rendered after appointment thereto on regular basis in the pay band -	(ii) with two years' regular service in the grade rendered after appointment thereto on regular basis in the pay band – 4, Rs. 37400-67000 with grade pay of Rs 8900; or	(a) (i) holding analogous posts on regular basis in the parent cadre or department; or	Officers of the Central Government or State Government or Union territory or Statutory Organisations or State/Higher Judicial Service or Tribunals:	Eligibility

Note 2: The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date	
Note 1: The period of deputation in including the period of deputation in another ex-cutre post held immediately preceding this appointment in the same or some other organisation or Department of the Central Government	
Experience in personnel administrative matters.	
Desirable	
Degree in Law from a recognised University.	
Essential	
(b) possessing the following educational qualification and experience:	
4, Rs 37400-67000 with grade pay of Rs 8700; and	

2. Regist	
Registrar, NCLT	
н	
Rs.37400-67000	
Rs.10000	
Officers of the Central Government or State Government or Union territory or Statutory Organisations or State/Higher Judicial Service or Tribunals: (a) (b) holding analogous posts on regular basis in the parent cadre or department; or	Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2006 or the date from which the revised pay structure based on the recommendations of the Sixth Central Pay Commission has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale, and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.

Note 1 The period of deputation including the period of deputation in	Experience in administrative matters	Desirable:	Degree in Law from a recognised University.	Essential:	(b) possessing the following educational qualification and experience:	(iii) with three years' regular service in the grade rendered after appointment thereto on regular basis in the pay band - 4, Rs 37400-67000 with grade pay of Rs 8700; and	(ii) with two years' regular service in the grade rendered after appointment thereto on regular basis in the pay band – 4, Rs. 37400-67000 with grade pay of Rs 8900; or
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		++		
2				
with and v for the pay so without	the recom Pay C be decorres extent of the	Note 3: on depu	Note appoin exceed of rece	or some Departmen shall ordina
where this where this e post(s) for the is the out any up	uary, 200 wised pay mendatio ommissio omed to b ponding fed based said Pay o has been	E For the	Note 2: The maximun appointment by deputat exceeding 56 years as on of receipt of applications.	ing this a onne of tment of rdinarily
with a common grade pa and where this benefit w for the post(s) for which th pay scale is the normal rep without any upgradation.	b or the d structur ns of the n has been e service grade pa on the re Commission merger of	e purpose asis, the s	maximum deputati ars as on dications.	ppointme her org the Centr not exceed
with a common grade pay or pay scale, and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.	Is January, 2006 or the date from which the revised pay structure based on the recommendations of the Sixth Central Pay Commission has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Pay Commission except where there has been merger of more than one	Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the	Note 2: The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications.	preceding this appointment in the same or some other organisation or Department of the Central Government shall ordinarily not exceed three years.
scale, t only pay or grade	which in the entral shall in the scale ations where n one	tment dered to the	it for e not date	same or iment urs.

FORMAT OF APPLICATION

Attested copy of passport size photograph to be pasted

1.	Name in Full (IN BLOCK LETTERS)		
2.	Post Applied For (strike off the option not applicable)	i) ii) iii)	Registrar, NCLT, or Registrar, NCLAT, or Registrar, NCLT and Registrar NCLAT
3.	Date of Birth		
4.	Date of superannuation		
5.	Service to which you belong		
6.	Whether SC/ST/OBC (Attested copy of the relevant certificate to be attached)		
7.	i) Telephone No. ii) Fax No.		
8.	i) Telephone No (Res, Mobile) ii) Fax No. iii) Email Id (Mandatory)		

9.	Permanent Ad	dress				
10.	Present Pay w	ith Pay Band a	nd Grade Pa	у		
11. Educational Qualifications (Matric onwards):						
Nasa C	Exam Passed	Name of University/ Institute/ Board	Year of Passing		Subjects	Percentage of Marks (Mention Distinction, if any)

	N1	Period	of	format given below): Nature of Scale of Nature of				
	Name of Office/Instt./ Organisation	Post Held (Designation)	service		Appointment (Reg./Ad- hoc/ Deputation)	Pay/ Pay Band and Grade Pay#	Duties	
			From	To				
13.	order, if any, including und	perience in che of handling judger the Compani abor of years	dicial w es Act,	ork, 1956				
14.	Nature of Permanent / A	present emplo Ad-hoc/Tempor	yment ary)	i.e.				
15.	deputation, ple a) The dat	e of initial appo of appoint	intment	t.				

	 Name of the parent office/organisation. 	
16.	Details of training undergone:	
17.	Details of proficiency in computer:	
18	Any other information, applicant wants to furnish:	
19.	Please state briefly how you find yourself be	est suitable for the post applied for:
pay kno	rernment should indicate the equivalence of the scales (with proof). It is certified that the information furnish	Pay Band/Grade Pay pertaining to Central ne pay scale viz-a-viz the Central Government's ed above is correct and true to the best of my abide by the terms and conditions of services
Plac		
Louis		(Signature)
		Name:
	11	

(Certificate to be furnished by the Employer/Head of office/Forwarding authority)

Certified that the particulars furnished by are correct and he/s	she
possesses educational qualifications and experience mentioned in vacancy circular. I	t is
also certified:-	

- (i) That there is no vigilance/disciplinary case or criminal case pending or contemplated against Sh. /Smt. ------.
- (ii) That his/her integrity is certified.
- (iii) That his/her CR/APAR dossier in original is enclosed/photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major/minor penalty has been imposed on him/her during the last ten years." -or -- list of major/minor penalties imposed on him/her last ten years is enclosed.
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

	Signature
Name	and Designation
	Tel. No
	Office Seal

Place:

Date:

List of enclosures:

1.

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3.

4.

5.